

THIRD WORLD TRADE UNION CONGRESS

*26. Shri B. Y. Reddi: Will the Prime Minister be pleased to state:

(a) the number of persons who applied for passports to attend the 3rd World Trade Union Congress held in Vienna, during October 1953; and

(b) how many of them were refused passports?

The Prime Minister (Shri Jawaharlal Nehru): (a) and (b). Passports are granted by the various State Governments in India. As records of the issue of passports are not kept on the basis of the objects for which they are applied for, it is impracticable to state how many persons applied for passports for the purpose of attending the 3rd World Trade Union Congress and how many such applications were refused.

ASSAM OIL COMPANY

3. Shrimati Renu Chakravarty: (a) Will the Minister of Works, Housing and Supply be pleased to state when the Assam Oil Company was started?

(b) What is the authorised, subscribed and paid up capital of that Company?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) The Company was registered in 1899.

	£
(b) Authorised Capital	490,000
Issued Capital	400,000
Paid up Capital	400,000

ASSAM OIL COMPANY

4. Shrimati Bean Chakravarty: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the amount of capital invested in the Assam Oil Company of Digboi;

(b) the number of workers employed in that Company;

(c) the annual wages paid to the workers from 1947 to 1953; and

(d) the annual profits made from 1947 to 1953?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) According to the Assam Oil Co., Digboi, the capital investment is about £7,500,000.

(b) The daily average labour employed by the Company in 1952 was 7789.

(c) Information on the subject is not readily available.

(d) The net figures of profit recommended for distribution as dividend for the years 1948 to 1951 are as follows:—

Year	£	sh.	d.
1948	1,012,511	13	2
1949	1,145,693	13	11
1950	418,804	11	4
1951	1,238,480	16	7

Figures for 1947, 1952 and 1953 are not readily available.

PROFITS OF JUTE INDUSTRIES

5. Shri V. P. Nayar: Will the Minister of Commerce and Industry be pleased to refer to the answer to part (d) of Unstarred question No. 114 on the 6th August, 1953 and state what steps, if any, have been taken under the Industrial Statistics law in force to assess the overall profit of the jute manufacturing industries?

The Minister of Commerce and Industry (Shri T. T. Krishnamahari): No such steps have been taken.

PENICILLIN PHIALS

6. Dr. Amin: (a) Will the Minister of Commerce and Industry be pleased to refer to the answer given to unstarred question No. 1335 asked on the 5th May, 1953 and state the name of the firm which has undertaken the manufacture of penicillin phials suitable for automatic packing?

(b) Is it a fact that the production capacity of this firm is sufficient to meet our country's full requirements of these phials?